

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

MISCELLANEOUS APPLICATION NO.170/00649/2019

IN

ORIGINAL APPLICATION NO.170/01761/2018

DATED THIS THE 18th DAY OF OCTOBER, 2019

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Union of India,
by Secretary,
Department of Space,
ISRO Head Quarters,
Anthariksha Bhavan,
New BEL Road,
Bengaluru-560 094.

2. The Chairman,
ISRO Head Quarters,
Anthariksha Bhavan,
New BEL Road,
Bengaluru-560 094.

3. The Director,
UR Rao Satellite Centre,
(Formerly known as ISRO satellite centre)
Old Airport Road,
Vimanapura Post,
Bangalore 560 017.

....Applicants

(Shri VN. Holla , Sr.Panel Counsel)
V/s.

Smt. Atchamamba.A
W/o N. Manikyala Raju,
Aged about 60 years
Retired Scientist/Engineer SF,
UR.Rao Satellite Centre,
Bengaluru 560 017
Residing at A3. Sai Teja Fair Bower,
Block I , Adj. To Bhuvaneshwari Nagar,
C.V.Raman Nagar Post,
Bengaluru-560 093.

....Respondent

(By Shri AR.Holla..... Advocate)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. MA has become infructuous on release of the amount. Therefore, MA.190/2019 is dismissed as infructuous.

Heard. MA.37/2019 for extension of time is allowed. Three months' time is allowed to implement the order dated 3.9.2018 in OA.488-513/2015. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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